

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 303**

IA-1680/2021 IA-3603/2021 IA-1053/2021 IA-822/2022 IA-2877/2022  
IA-823/2022  
In  
IB-1006(ND)/2019

**IN THE MATTER OF:**

Mr. Devendra Kumar Sharma

**.....APPLICANT/PETITIONER**

Vs.

M/s. JBB-Evereset Buildtech Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 11.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Rajendra Beniwal

For the Respondent

: Advocate Indresh Upadhyay for R 1,2 & 9

Adv. Vaibhav Gaggar, Adv. Mrityunjay Mahendra,

Adv. Prerak Khurana in IA-3603/2021 for R-6 & 7.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **01.06.2023.**

Sd/-  
**(Court Officer)**